

Implementation of Recommendations of Fourth Pay Commission in the National Institute of Urban Affairs

111. SHRI MANIK REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the recommendations of the Fourth Pay Commission have been implemented in the National Institute of Urban Affairs New Delhi;

(b) if not, the reasons therefor; and

(c) the time by which these recommendations are expected to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). Out of 49 posts in the core staff of NIUA, the recommendations of the Fourth Pay Commission have been implemented in respect of 48 posts. The remaining one post is held by an officer on contract appointment.

Anomaly in Retirement Age in National Institute of Health and Family Welfare

112. SHRI MANIK REDDY:
SHRI G. BHOOPATHY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether retirement age of the 'FACULTY' members working at the National Institute of Health and Family Welfare, New Delhi is different from the Medical scientists and social scientists;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government have received any representation from the 'FACULTY' members against this policy; if so, the details

thereof and the reaction of Government thereto; and

(d) the steps Government propose to take to remove this anomaly?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE): (a) No, Sir.

(b) Question does not arise.

(c) No, sir.

(d) Question does not arise

Hazardous Industries in Gujarat

113. SHRI P. R. KUMARAMANGALAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Gujarat is one of the States with health hazard industries causing degradation of environment;

(b) whether a number of chemicals banned in many other advanced countries are being produced there; and

(c) whether Government propose to make a case study of chemical industries in Vapi, Gujarat and work out antipollution methods and plans?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) A number of units in Gujarat State have been identified as causing pollution and degrading environment and some of them might pose health hazards.

(b) Yes, Sir. Some of the chemicals produced are banned/restricted for use in advanced countries.

(c) Report of a Task Force on the